

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2248
ANSWERED ON:07.12.2005
WAITING LIST IN DDA
Agarwal Shri Dharendra

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether DDA has not allotted flats to persons registered with them till date;
- (b) if so, the details of persons in waiting list whom flats have not been allotted till date alongwith the year of registration, Scheme-wise; and
- (c) the time frame fixed by the DDA to provide flats to these persons?

Answer

MINISTER OF URBAN DEVELOPMENT AND CULTURE (SHRI S. JAIPAL REDDY)

(a)&(b): The Delhi Development Authority (DDA) has informed that it has been allotting flats to the registrants under the various housing schemes. However, as on 30.11.2005, 13,586 registrants have not been allotted flats in the following three schemes:

Scheme	Year of registration	Backlog
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New Pattern Registration Scheme	1979	8327
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Ambedkar Awas Yojna	1989	2771
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Janta Housing Registration Scheme	1996	2488
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(c): The DDA has informed that it has scheduled the liquidation of the backlog by the end of 2006 subject to completion of flats.